

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 305/9/HDB/2017
NAME OF THE COMPANY	Madhucon Projects Ltd
NAME OF THE PETITIONER(S)	Shri Shrikrishna rail Engineers Pvt Ltd
NAME OF THE RESPONDENT(S)	Madhucon Projects Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SANJAY KUMAR RUIA	CHARTERED ACCOUNTANT	casanjayruia@gmail.com 9322593264	S.K. Ruia
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A.M. Rao	Advocate	amrao1978@yahoo.co.in 9246505771	A.M. Rao

Heard Mr.Bhushan Tikekar, Director of Petitioner Company, Mr.Sajay Kumar Ruia, learned Chartered Accountant for the Petitioner and Mr.A.M.Rao, learned counsel for the Respondent.

Post the case on 10.01.2018.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)